

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1520
TO BE ANSWERED ON 01.01.2018
UTILISATION OF DMF FUNDS

1520. SHRI AMAR SHANKAR SABLE:

Will the Minister of MINES be pleased to state:

- (a) the amount of funds allocated under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) to the District Mineral Foundation (DMF) so far, district-wise and State-wise;
- (b) the details of mining affected areas on which contribution made by Government under PMKKKY is being utilised;
- (c) whether Government is aware of that in some districts, DMF funds are being utilised for schemes of the State Governments and if so, the details thereof; and
- (d) whether in some districts DMF fund are not being utilised on time due to which ensuing instalments are not being received?

ANSWER

THE MINISTER OF STATE FOR MINES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a)to(d) As per sub-section (3) of section 9B of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957, the composition and functions of the District Mineral Foundation (DMF) and rules in this regard is to be prescribed by the State Governments. Further, DMFs are funded through the contribution made by the holder of mining leases in terms of the fixed percentage of royalty prescribed by the Central Government. The contribution made under DMF is collected by the State Governments. The Central Government has issued direction under section 20A of MMDR Act, for utilisation of funds collected under DMF for implementation of schemes as prescribed under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) in the following manner:

At least 60% of PMKKKY funds will be utilized for high priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; and (viii) sanitation. The rest of the funds will be utilized for the following: (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining district.

Details of collection & utilisation of DMF funds are not maintained centrally. However, as per the information received from State Governments, a statement of funds collected, allocated, funds spent and schemes/ projects launched in 12 major minerals rich States is given in Annexure:

Collection and Allocation figures of 12 Primary Major Mineral Producing DMF States as on 30.11.2017**(Source : State Governments)**

S.No	State	Total Amount Collected under DMFs (In Rs. Crores)	Amount Allocated (In Rs. Crores)	Amount Spent (In Rs. Crores)	No. of Schemes / Projects launched
1	Andhra Pradesh	322	322	45	5317
2	Chhattisgarh	2331	2565	1202	43484
3	Goa	140	Nil	Nil	Nil
4	Gujarat	244	141	42	4150
5	Jharkhand	2314	1457	260	207173
6	Karnataka	608	203	0.25	Nil
7	Maharashtra	487	109	44	324
8	Madhya Pradesh	1449	560	157	2993
9	Odisha	3548	1862	257	5808
10	Rajasthan	1235	717	247	4797
11	Telangana	603	8	6	64
12	Tamilnadu	117	Nil	Nil	Nil
Total		13398	7944	2260.25	274110
